

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/38 & 39/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : R. VISHAL DEV & ANOTHER  
**NAME OF THE RESPONDENT(S)** : AARTHIK PROPERTIES LTD  
**UNDER SECTION** : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		<b>REPRESENTATION BY WHOM</b>	
1.	Kvp. DEEPAK RAI (Kvp. DEEPAK RAI) M C.A. RENOKA PARAMESHWARI	Counsel for the Respondent Annu	
2.	S. S. Saravane	For Applicant	

**ORDER**

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner is directed to file proof of complying with the statutory formalities like filing of affidavit and bank statement u/s 9(3)(b)&(c) of I&B Code, 2016 prior to the notification of the MCA dated 29.6.2017. At request of counsel for respondent, time extended for his submissions. Put up on 07.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)